NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.186/BB/20 17	-	For filing addl. information as required by Registry	252(3)	Yesteam Security & Manpower Services Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

+ YESTEAM SECURITY &

1. S. NARASAPPA, CS YESTEAM SECURITY &

MANDOWER SERVICES

PUT. LTD/

TILSHIKALA HEMANT

ORDER

PCS for Petitioner Company is present. ROC has filed his report. We have heard him. List it for orders on 30/01/2018.

Member (J)